

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.45 of 2012

Dated : 23rd July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Beta Wind Farm (P) Ltd.

... Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission
& Anr.

....Respondent(s)

Counsel for the Appellant(s):

Mr. M.G. Ramachandran,
Ms. Swapna Seshadri
Mr. Anand K. Ganesan

Counsel for the Respondent (s):

Mr. G. Umopathy for R.1
Mr. Guru Krishna Kumar, AAG
Mr. S. Vallinayagam for R.2

ORDER

The learned counsel for both the Respondents have finished their arguments. The learned counsel for Respondent - 'Commission' has filed his written submissions after serving copy on the other side. The learned counsel for Respondent - 2 is directed to file his written submissions on or before 25.07.2012 after serving copy on the other side.

For filing rejoinder submissions by the Appellant post the matter on **27.07.2012 at 11.00 a.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/ak